

IN THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM:NAGALAND:MIZORAM & ARUNACHAL PRADESH
KOHIMA BENCH

NOTIFICATION

Dated Kohima, the 14th September, 2018

NO.HC(K)9/2013/Estt./ 1792 /:: In pursuance of the Principal Seats letter No. HC VII-156/2012 (Pt)/5320/A Dated 13.09.2018, Shri Neiko Kanuo, Registrar, Kohima Bench, Kohima is assigned to act as the Central Project Co-ordinator (CPC) for the State of Nagaland in addition to his normal duties until further orders.

(K. ADANI LOLI)

Joint Registrar
Gauhati High Court Kohima Bench.

Memo No.HC(K)9/2013/Estt./ 1792-1827 /Dated Kohima, the 14th Sept.2018.

Copy to:-

1. The Registrar General, Gauhati High Court, Guwahati-1, Assam.
2. The P.S. to Hon'ble Mr. Justice L.S. Jamir, Portfolio Judge for the State of Nagaland for kind information of his Lordship.
3. The P.S. to Hon'ble Mr. Justice S. Serto, Portfolio Judge for the State of Nagaland for kind information of his Lordship.
4. Shri Neiko Kanuo, Registrar, Gauhati High Court Kohima Bench
5. The Secretary to the Govt. of Nagaland, Department of Justice & Law, Nagaland, Kohima.
6. The Principal District & Sessions Judge, Dimapur, Kohima, Mokokchung, Tuensang.
7. The Member Secretary, NSLSA, Kohima.
8. The District & Sessions Judge, Mon, Wokha, Phek, Zunheboto.
9. The Principal Judge, Family Court, I/c TDP, Vigilance, Nagaland, Kohima.
10. The Chief Judicial Magistrate, Mokokchung, Kohima, Longleng, Dimapur, Kiphire, Peren.
11. The Civil Judge (Jr.Div.)/JMFC, Tuensang, Kohima, Mokokchung, Dimapur, Wokha, Zunheboto
12. The Deputy Registrar (Judl./Admn.& Protocol), Kohima Bench.
13. The Assistant Registrar (Judl./Admn. & Protocol), Kohima Bench.
14. The Administrative Officer (Bench/Estt./Filing/Accounts), Kohima Bench.
15. The System Officer, Computer Cell, Kohima Bench.

(K. ADANI LOLI)

Joint Registrar
Gauhati High Court Kohima Bench.